NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

IN

PETITION NUMBER

: CP/9/2016

NAME OF THE PETITIONER(S)

: St Marys Hotels Pvt Ltd + 5 Others

NAME OF THE RESPONDENT(S)

: T.O. Abraham

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. J. B. Dhanougi - un b. Ryeres in C.P - & Banoagi.

2. K. howtham luman - Consel for Applicant & Later

ORDER

Counsel representing both the parties are present. Counsel for respondents in the CP prayed time for submitting arguments in CA 57/2017. Time extended at request. Put up on 11.07.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

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